

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024  
THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER** : --  
**APPLICATION NUMBER** : CP/IB/271/2022  
**NAME OF THE PETITIONER** : State Bank of india  
**NAME OF THE RESPONDENT(S)** : Varun Kapoor  
**UNDER SECTION** : Sec 95(1) of IBC, 2016  
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**ORDER**

None for the Petitioner. Ld. Counsel Mr. Prasanth for IRP. Ld. Counsel for the Respondent is present.

Reply has been filed. Let the reply be served on the Petitioner and IRP.

Rejoinder, if any, be filed within a week thereafter.

List the petition for hearing on **29.08.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

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